

(J.I.C. Sch. 1-7)

From:

**Vishwa Nath Shukla,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending **Online Computer Skill enhancement Programme Level I & II for District Judges through SJA (ECT\_13\_2025) for all the officers of District Judge Cadres scheduled to be held on 12<sup>th</sup> September, 2025 from 04:30 P.M. to 05:30 P.M.**

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of District Judge (*except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave and those who have already been nominated for Training Programme No. SE-08 conducted by the National Judicial Academy, Bhopal*) for attending **Online Computer Skill enhancement Programme Level I & II for District Judges through SJA (ECT\_13\_2025) for all the officers of District Judge Cadres scheduled to be held on 12<sup>th</sup> September, 2025 from 04:30 P.M. to 05:30 P.M.**

Link for the training :

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m85e43725f430eb1b6ff008fbb4d95087>

Meeting number: 2510 098 0436

Password: YTstSphp568

The protocol of connectivity of the said training is given below:-

- (i) **The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.**
- (ii) **Officers should Login by 04.15 P.M. Beyond 04:35 P.M., login would not be allowed.**
- (iii) **Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.**
- (iv) **Video shall be kept on throughout the sessions.**

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Memo No. 4080 /Apptt.

Dated, Ranchi, the 10/09/2025

Yours sincerely,  
Sd/- Vishwa Nath Shukla  
Registrar (Administration)

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 800/JAJ dated 26.08.2025 / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)